

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

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Allahabad : Dated this 23rd day of May, 2000

Original Application No. 3883 of 2000

District : Varanasi

CORAM:-

Hon'ble Mr. Justice Neelam Sanjiva Reddy, V.C.

Yogendra Prakash son of Late Bhanu Charan Varshney,
Resident of Mohalla Manduadih Bazar,
P.O. Manduadih District Varanasi.

(Sri A. Singh, Advocate)

..... Applicant

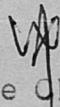
versus

1. Union of India through
Director General Post and Telegraph Department,
Uttar Pradesh, Allahabad.
2. Post Master General Post and Telegraph
Department, Uttar Pradesh, Allahabad.

..... Respondents

O R D E R (Oral)

Sri A Singh, counsel for the applicant. Learned
counsel for the applicant submits that the applicant has
made representation to the respondent no.1 for his
promotion and the said representation has not been
disposed of. He requests for a direction to respondent
no.1 to dispose of his representation as expeditiously
as possible. In view of the above submission, the CA
is disposed of at the admission stage directing the
respondent no.1 to consider and dispose of the
representation of the applicant on merit within 30 days
from the date of receipt of the order.


Vice Chairman

Dube/